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DAIICHI SANKYO COMPANY LIMITED Petitioner

Through: Mr. Arvind Nigam and Mr. Arun Kathpalia, Senior Advocates with Mr. Nikhil Nayyar, Mr. Amit Mishra, and Mr. Akshay Puri, Advocates.

versus

MALVINDER MOHAN SINGH AND ORS Respondents

Through: Ms. Anuradha Dutt with Ms.

Vijayalakshmi Menon, Ms. Ekta Kapil, Mr. Kuber

Dewan, Ms. Neeharika Aggarwal and Mr.

Chaitany Kaushik, Advocates for R-1 to 4 and 13.

Mr. Siddharth Aggarwal, Advocate for

R-5, 9 to 12.

Mr. Rohit Chaudhry with Ms. Preeti Kohli and Ms. Tanima Gaur, Advocates for R-6 to 8. Mr. Varun Mishra, Advocate for R-14 to 20.

CORAM: JUSTICE S.MURALIDHAR

ORDER 27.03.2017

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27.03.2017

- 1. Mr. Harish N. Salve, learned Senior counsel appearing for Respondent Nos. 1 to 4 and 13 is stated to be unwell.
- 2. List for directions on 29th March 2017.
- 3. The next dates, i.e., 28th March and 30th March 2017 stand cancelled.

S.MURALIDHAR, J

MARCH 27, 2017/*Rm*